## Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016

Sl. No.	Category of creditor	Summary received	y of claims	Summary	of claims admitted	Amou nt of		of claims under	Details in	Remark, If any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contin gent claims	admitted	verification	Annex ure	
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	8,05,91,521	2	6,51,27,425		1,54,64,096	-	4	
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)									
8	Operational creditors (other than Workmen and Employees and Government Dues)									
9	Other creditors, if any, (other than financial creditors and operational creditors)									
	Total	2	8,05,91,521	2	6,51,27,425		1,54,64,096			

#### Name of the corporate debtor: JASMINE COMMODITIES PRIVATE LIMITED; Date of commencement of CIRP: 8<sup>th</sup> April, 2025; List of creditors as on: 29-04-2025

#### List of secured financial creditors belonging to any class of creditors

Sl. No.	Nam of cre	Detai claim r			Det	tails of clain	n admitted		Amount of contingent		Amount of claim not		Remark if any
	ditor		claimed	Amount of claim admitted			Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	admitted	under verificatio n	

### Name of the corporate debtor: JASMINE COMMODITIES PRIVATE LIMITED; Date of commencement of CIRP: 8<sup>th</sup> April, 2025; List of creditors as on: 29-04-2025

#### List of unsecured financial creditors belonging to any class of creditors

	Sl. No.	Name of creditor	Details received	s of claim		Γ	Details of clain	n admitted		Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks if any
			Date of receipt	Amount claimed	Amount of claim admitted	e of	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set-off	admitted	verification	
F														

# Annexure-3 Name of the corporate debtor: JASMINE COMMODITIES PRIVATE LIMITED; Date of commencement of CIRP: 8<sup>th</sup> April,2025; List of creditors as on: 29-04-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verification	

# Annexure-4 Name of the corporate debtor: JASMINE COMMODITIES PRIVATE LIMITED; Date of commencement of CIRP: 8<sup>th</sup> April, 2025; List of creditors as on: 29-04-2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

- 1	Sl. Name of one	f Details received	of claim		Details	of claim a	dmitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amou nt covere d by guarante e	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumiteu	verification	
1.	Horizon Commtrade Limited	22-04-2025	5,14,38,973	5,14,27,425	-	_	No	78.96	-	-	11,548		
2.	New E-world Services Limited		2,91,52,548	1,37,00,000	-	-	No	21.04	-	-	1,54,52,548	-	

#### Annexure-5 Name of the corporate debtor: JASMINE COMMODITIES PRIVATE LIMITED; Date of commencement of CIRP: 8<sup>th</sup> April, 2025; List of creditors as on: 29-04-2025

#### List of operational creditors (Workmen)

Sl. No.	Name of creditor	Detail claim re		Detai	ls of claim adı	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verification	

# Annexure-6 Name of the corporate debtor: JASMINE COMMODITIES PRIVATE LIMITED; Date of commencement of CIRP: 8<sup>th</sup> April, 2025; List of creditors as on: 29-04-2025

#### **List of operational creditors (Employees)**

SI. No.	Name of creditor		ils of eceived		Detai	ils of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verification	

# Annexure-7 Name of the corporate debtor: JASMINE COMMODITIES PRIVATE LIMITED; Date of commencement of CIRP: 8<sup>th</sup> April,2025; List of creditors as on: 29-04-2025

### List of operational creditors (Government dues)

Ì	Sl.	Name of	1			Details	of claim ad	mitted		Amount of	Amount of	Amount of		Remarks if
	No.	creditor	claim re	ceived						contingent claim	any mutual	claim not admitted	of claim under	any
			Date of		Amount	Nature of	Amount	Whether	% of		dues, that	uummeeu	verificati	
			receipt	claimed	admitted	claim	covered by	related party?	voting share in		may beset-		on	
							guarantee		CoC		off			
												-		
1														

### Name of the corporate debtor: JASMINE COMMODITIES PRIVATE LIMITED; Date of commencement of CIRP: 8<sup>th</sup> April,2025; List of creditors as on: 29-04-2025

### List of operational creditors (Other than Workmen and Employees and Government Dues)

5	SI.	Name of Creditor	Details of	f claim received			Deta	ils of			Amount	Amount	Amount	Amount of	Remarks,	
N	o.						cla	nim			of	of any	of claim	claim	if any	
							adm	itted			continge-	Mutual	not	under		
			Date of	Amount	Amo	Nature	Amount	Amo	Whether	% of	nt	dues, that	admitted	verifica-		ı
			receipt		unt of	of claim	covered	unt	related	voting	claim	may be		tion		
			•		claim		by	cover	party?	share in		set-off				ı
					admit		Security	ed by		CoC						
					ted		interest	guara								
								ntee								
																1

Name of the corporate debtor: JASMINE COMMODITIES PRIVATE LIMITED; Date of commencement of CIRP: 8<sup>th</sup> April,2025; List of creditors as on: 29-04-2025

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name creditor	of	Detail claim re		Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any	Amount of claim not admitted	claim	Remarks if any
			Date of receipt	Amount claimed	 Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Ciaiiii	mutual dues, that may beset- off	admitted	under verification	